Declaration of Assets and Liabilities

Year 2003-2024

TOUR I, ABHISHEK KUMAR , son/daughter/wife of SRI KAPILESHWAR RAIM

years, belonging to STATE GIOVERMENT

service and presently working as A: S: O, BIHAR LEGISLATIVE ASSETIBLE, PATHA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		SIMPL SAURA	ARMAY	ASHI	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, BIHAN VIDHAN MANDAL PATHA S/A-60,000	SBI, BIHAR VIDHAH MANDAL PATHA S/A-129000	NJL	HIL	MIL
(iii)	Bonds, Debentures and Shares in companies	MIL	N1L	HIL	HIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NSS, -70,20 LICANHUAL -42,790		VII.	HIL	t11 <u></u>
(v)	Motor Vehicles (details of make, etc.)	4 WHEELER BROICY- 3906	roall Brothl-gas 7 Maeker 7 Maeker	HIL	1111	MIL
(vi)	Jewellery (give details of weight and value)	111	G16LD-1807 SILVEK-507	HIL	47 L	43 C
(vii)	Other assets, such as values of claims / interests	TV+mab	NIL	NIL	NIT .	Nir

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total	HIL	- HIL	MIL	MIL	MIL
	measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	HZT	HIL	HIL	MIL	NIL
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	HIS	NIL	MIL	MIL	MIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	HIC	MIL	MIL	HIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	HIL	HIL	HIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		at the sale of the sale of the sale of
	(ii) Loans from financial institutions	LIC HOUSING FINANC	£ 45,00000r
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	HIL	NIL
	(b) dues to departments dealing with supply of water	MIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	MIL

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	(d) dues to departments dealing with telephones	MIL	H1L
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	HIL
	(f) Other dues, if any	MIL	WIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	MIL	NI 2
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	HIL
	(iii) Sales Tax [Only in case of proprietary business]	HIL	NIL
	(iv) Property Tax	111 4	NIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110084651411
Gender	:-	M (M/F)
Date of Birth	:-	0 5 1 2 1 9 9 1 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:- :- :	ASSISTANT. SECTION OFFICER (Full Name e.g. B.A.SBihar Administrative Service,
Home District	:-	B.S.S Bihar Secretariat Service etc.)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Abrished Kyoner

Name of Employee: ABHISHER KUMAR

Place: PATNA Designation

Designation: ASSISTANT, SECTION OFFICER

Date: 15/2/2024

Department: BIHAR VIDHAN SABHA, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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